GOVERNMENT OF INDIA ROAD TRANSPORT AND HIGHWAYS LOK SABHA

UNSTARRED QUESTION NO:2856
ANSWERED ON:14.03.2011
FUNDS FOR ROADS AND HIGHWAYS
Joshi Shri Mahesh;Swamygowda Shri N Cheluvaraya Swamy

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether some States have not utilized a substantial amount of funds allocated for construction/repairs/widening of roads and highways;
- (b) if so, the details thereof, State-wise including Karnataka alongwith the reasons therefor; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI JITIN PRASADA)

- (a) and (b): This Ministry is primarily responsible for the development & maintenance of National Highways (NHs) including bridges. The development & maintenance of NHs is carried out on agency basis by the State Governments through Public Works Departments (PWDs), National Highways Authority of India (NHAI) and Border Roads Organization (BRO). This Ministry has also taken up Special Accelerated Road Development Programme for North-Eastern Region (SARDP-NE) and Special Programme for development of roads in Left Wing Extremists (LWE) affected areas. This Ministry also allocates funds to State Governments for development of State Roads (other than Rural Roads) under the Central Road Fund (CRF) and Economic Importance and Inter-State Connectivity (El&ISC) schemes as per provision of CRF Act, 2000. Funds for construction/ repairs/widening of roads and highways are allocated to State Governments, NHAI, BRO under various schemes keeping in view of requirement and as per availability of funds. Funds allocated to States/Union Territories including State of Karnataka for development of NHs, SARDP-NE and LWE affected areas, for maintenance & repairs, CRF and El&ISC and amount utilized during the current financial year (upto 28/02/2011) are given in Annexure I, II, III and IV respectively.
- (c): State Governments are regularly requested to increase the pace of the progress of the works approved under these schemes and the utilization of funds is regularly monitored.